

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/20806/2025 ARBA/17/2025	HINDUSTAN AERONAUTICS LTD.,KORAPUT VS BATLIBOI ENVIRONMENTAL ENGINEERING LTD.	AJODHYA RANJAN DASH VS	// DISTRICT & SESIONS JUDGE,JEYPORE Arbp/0000001/2015
2	D-BLAPL/15258/2025 BLAPL/6047/2025	BINOD GHESRA VS STATE OF ODISHA	RAJKISHOR MISHRA VS	LOISINGHA(BOLANGIR) /63 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000014/2025
3	D-BLAPL/16623/2025 BLAPL/6048/2025	PINTU NAHAK VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /216 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000214/2025
4	D-BLAPL/16660/2025 BLAPL/6049/2025	D.RAMU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CAPITAL P.S. /147 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000533/2025
5	D-BLAPL/16723/2025 BLAPL/6050/2025	CHAUDHARI @ CHAUDHURI DHIBAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /171 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000080/2024
6	D-BLAPL/16742/2025 BLAPL/6051/2025	DEEPAK SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /317 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000003/2025
7	D-BLAPL/16159/2025 BLAPL/6052/2025	DEEPAK MOHARANA @ MAHARANA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /102 /2025 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000028/2025
8	D-BLAPL/16981/2025 BLAPL/6053/2025	SK.FIRDOSH VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BANAPUR P.S. /126 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000180/2025
9	D-BLAPL/17024/2025 BLAPL/6054/2025	RAMO SUNA @ RAMA SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /48 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000358/2025
10	D-BLAPL/17087/2025 BLAPL/6055/2025	ABISHEAK KHORA @ ABHISEKH KHARA VS STATE OF ODISHA	AMIT KUMAR DAS VS	KORAPUT SADAR /72 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000330/2025
11	D-BLAPL/17091/2025 BLAPL/6056/2025	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000068/2024

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12	D-BLAPL/17061/2025 BLAPL/6057/2025	SANTOSH GOUDA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
13	D-BLAPL/17145/2025 BLAPL/6058/2025	SEEMA SANTOSH SARANGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAYAPALLI P.S. /249 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000272/2025
14	D-BLAPL/17427/2025 BLAPL/6059/2025	NANDA @ SUKHALAL SOY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	INFOCITY PS /281 /2023 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000017/2024
15	D-BLAPL/17062/2025 BLAPL/6060/2025	KHIROD CHANDRA PRADHAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	JHARSUGUDA /116 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000610/2025
16	D-BLAPL/17146/2025 BLAPL/6061/2025	AKASH KESARWANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
17	D-BLAPL/17150/2025 BLAPL/6062/2025	CHANDAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /92 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000035/2025
18	D-BLAPL/17083/2025 BLAPL/6063/2025	AMAN KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /152 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000076/2025
19	D-BLAPL/17433/2025 BLAPL/6064/2025	LAXMAN @ LAXMAN GOND VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR TOWN /246 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000656/2025
20	D-BLAPL/17162/2025 BLAPL/6065/2025	SURESH ROUT VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	DASPALLA /56 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000095/2025
21	D-BLAPL/17085/2025 BLAPL/6066/2025	RAJIV MAHALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /152 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000076/2025
22	D-BLAPL/17321/2025 BLAPL/6067/2025	PAPU @ DHIRENDRA BARAL @ DHIRENDRA NATH BARAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	BALIAPANDA /162 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000076/2024
23	D-BLAPL/17483/2025	GAJADHAR MIRDHA	ASHISH RANJAN SAMAL	RENGALI /231 /2024

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	BLAPL/6068/2025	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,JHARASANKAR CT/0000003/2025
24	D-BLAPL/17322/2025 BLAPL/6069/2025	SUBASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0001001/2023
25	D-BLAPL/17364/2025 BLAPL/6070/2025	ANKIT @ ANIKET VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000141/2025
26	D-BLAPL/17506/2025 BLAPL/6071/2025	SHASAN @ SHASAN KUMAR PANI VS STATE OF ODISHA	BASUDEV PUJARI VS	R.UDAYAGIRI /28 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000023/2023
27	D-BLAPL/17365/2025 BLAPL/6072/2025	BALARAM RANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	INDUSTRIAL ESTATE PS /125 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000456/2025
28	D-BLAPL/17507/2025 BLAPL/6073/2025	PRAMOD PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /24 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000113/2025
29	D-BLAPL/17366/2025 BLAPL/6074/2025	PRADEEP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000141/2025
30	D-BLAPL/17368/2025 BLAPL/6075/2025	SADAB NAUBAHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
31	D-BLAPL/17519/2025 BLAPL/6076/2025	PRAMOD ORAM VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
32	D-BLAPL/17407/2025 BLAPL/6077/2025	T. KALLIPAN @ T. KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /16 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000045/2025
33	D-BLAPL/17410/2025 BLAPL/6078/2025	DEEPAN NAIK VS STATE OF ODISHA	SOU MENDRA PATTANAIK VS	SUNDARGARH SADAR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000174/2023
34	D-BLAPL/17412/2025 BLAPL/6079/2025	T. KALLIPAN @ T. KALIYAPPAN VS	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /173 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha)

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35	D-BLAPL/17418/2025 BLAPL/6080/2025	STATE OF ODISHA SATISH KUMAR VS	BIJAY KUMAR BEHERA VS	CT/0000402/2025 NAYAPALLI P.S. /249 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/17524/2025 BLAPL/6081/2025	STATE OF ODISHA BABULA KALUNDIA VS	DEBASNAN DAS VS	TR/0000272/2025 KHUNTUNI /103 /2023 A.D.J.,ATHAGARH(Cuttack)
37	D-BLAPL/17420/2025 BLAPL/6082/2025	STATE OF ODISHA SUBRAT SAMAL VS	PRIYA RANJAN SINGH VS	ST/0000169/2023 BANARAPAL /69 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
38	D-BLAPL/16672/2025 BLAPL/6083/2025	STATE OF ODISHA SUDAM @ DHIREN DHALA VS	AKSHAYA KUMAR SAHOO VS	GR/0000143/2025 BARKOTE /468 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
39	D-BLAPL/17525/2025 BLAPL/6084/2025	STATE OF ODISHA DEEPAK KHATUA VS	ASHOK DAS VS	Spl/0000019/2024 KODALA /473 /2023 A.D.J.,KHALLIKOTE(Ganjam)
40	D-BLAPL/17498/2025 BLAPL/6085/2025	STATE OF ODISHA SUDARSAN KHEMUNDU @ MOTU VS	DIGAMBAR SETHI VS	ST/0000047/2024 BOIPARIGUDA /188 /2021 SPECIAL JUDGE,JEYPORE(Koraput)
41	D-BLAPL/17502/2025 BLAPL/6086/2025	STATE OF ODISHA BULU @ ASHOK SENAPATI VS	BIDESHI KUMAR GHADEI VS	TR/0000099/2021 MARKAT NAGAR /201 /2024 J.M.F.C,CUTTACK(Cuttack)
42	D-BLAPL/17526/2025 BLAPL/6087/2025	STATE OF ODISHA NITYANANDA PUROHIT VS	BIJAYA KUMAR RAGADA VS	GR/0000998/2024 BOUDH /233 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(O
43	D-BLAPL/17537/2025 BLAPL/6088/2025	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	PRAFULLA KUMAR RATH VS	Spl/0000070/2024 JEYPORE VIGILANCE /20 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput)
44	D-BLAPL/17245/2025 BLAPL/6089/2025	STATE OF ODISHA(VIG.) TRILOCHAN SAHU VS	MAHES DAS VS	GR/0000013/2025 K.NUAGOAN /87 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham
45	D-BLAPL/17568/2025 BLAPL/6090/2025	STATE OF ODISHA JAMIL AKHTAR VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000108/2025 BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend
				GR/0000100/2025

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46	D-BLAPL/14470/2025 BLAPL/6091/2025	MD.ASHIK VS UNION OF INDIA (NCB)	PURNA CHANDRA DAS VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
47	D-BLAPL/17617/2025 BLAPL/6092/2025	MURALI SETHI VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /77 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000280/2025
48	D-BLAPL/15601/2025 BLAPL/6093/2025	RAMAKANTA PARIDA @ MAKARA VS STATE OF ODISHA	SATOSH KUMAR DWIBEDY VS	KHAIRA /118 /2024 A.D.J., SORO(Baleshwar) ST/0000177/2025
49	D-BLAPL/16756/2025 BLAPL/6094/2025	PANDU KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BINIKA /288 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000045/2023
50	D-BLAPL/16769/2025 BLAPL/6095/2025	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000044/2022
51	D-BLAPL/16836/2025 BLAPL/6096/2025	GANGA SODI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /683 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000039/2025
52	D-BLAPL/16841/2025 BLAPL/6097/2025	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000168/2022
53	D-BLAPL/16785/2025 BLAPL/6098/2025	BABUNA @ BALARAM SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /97 /2015 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000195/2015
54	D-BLAPL/16845/2025 BLAPL/6099/2025	JITEN PODIAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /683 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000039/2025
55	D-BLAPL/16814/2025 BLAPL/6100/2025	RAMA KOPE VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000187/2023
56	D-BLAPL/16846/2025 BLAPL/6101/2025	SURYA @ SURYAKANTA NAIK VS STATE OF ODISHA	ABHIMANYU KHATUA VS	PARJANG /52 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000071/2025
57	D-BLAPL/17464/2025	BRUSABHANU SINGH	SUSANTA KUMAR SAHU	BHEDEN /32 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6102/2025	VS STATE OF ODISHA	VS	J.M.F.C, BHEDEN(Bargarh) CT/000034/2025
58	D-BLAPL/17248/2025 BLAPL/6103/2025	SANJIB DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000102/2025
59	D-BLAPL/16945/2025 BLAPL/6104/2025	SANATAN SAHU @ PAPU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000690/2025
60	D-BLAPL/16947/2025 BLAPL/6105/2025	HEMANANDA MODI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Maitri Vihar PS /53 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000242/2025
61	D-BLAPL/17179/2025 BLAPL/6106/2025	ANUBHA DAS VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KHAMAR /155 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000293/2025
62	D-BLAPL/17198/2025 BLAPL/6107/2025	TIRTH SONA VS STATE OF ODISHA	DURGADUTTA MOHAPATRA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000016/2025
63	D-BLAPL/17203/2025 BLAPL/6108/2025	SIBA @ SIBA PRASAD JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
64	D-BLAPL/16085/2025 BLAPL/6109/2025	ELAZ KHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	PIPLI /58 /2018 2ND A.D.J.,PURI(Puri) ST/0000004/2019
65	D-BLAPL/17232/2025 BLAPL/6110/2025	BENU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 SPECIAL JUDGE, DHARMAGARH(Kalahandi) Spl/0000003/2024
66	D-BLAPL/16252/2025 BLAPL/6111/2025	SANTOSH MEHER VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
67	D-BLAPL/13744/2025 BLAPL/6112/2025	RASHMI RANJAN PANDA VS STATE OF ODISHA	SIDHESWAR RATH VS	PAHALA /45 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000213/2025
68	D-BLAPL/15580/2025 BLAPL/6113/2025	ASISH YADAV VS	SANJUKTA MUNDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur)

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69	D-BLAPL/16273/2025 BLAPL/6114/2025	STATE OF ODISHA MD. HASIM @ BABU VS	SWARAJ PATEL VS	TR/0000126/2024 DHARUADIHI /174 /2024 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000500/2024
70	D-BLAPL/16200/2025 BLAPL/6115/2025	STATE OF ODISHA AMAN PANDEY VS	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur)
71	D-BLAPL/17244/2025 BLAPL/6116/2025	STATE OF ODISHA PRADEEP BINDHANI VS	HEMANTA KUMAR MOHANTA VS	TR/0000098/2024 BHANJPUR /137 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
72	D-BLAPL/16349/2025 BLAPL/6117/2025	STATE OF ODISHA SUDAM LUHA VS	AMIT PRASAD BOSE VS	CT/0000519/2025 ULLUNDA /161 /2023 SPECIAL JUDGE,SONEPUR(Sonepur)
73	D-BLAPL/16498/2025 BLAPL/6118/2025	STATE OF ODISHA MITHUN JENA VS	ASUTOSH TRIPATHY VS	Spl/0000018/2023 NALCO /248 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
74	D-BLAPL/16818/2025 BLAPL/6119/2025	STATE OF ODISHA BALARAM HANTAL VS	ASIT KUMAR JENA VS	GR/0001114/2024 KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
75	D-BLAPL/17092/2025 BLAPL/6120/2025	STATE OF ODISHA GOBARDHAN HARIJAN VS	ASIT KUMAR JENA VS	Spl/0000027/2024 MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
76	D-BLAPL/17289/2025 BLAPL/6121/2025	STATE OF ODISHA PADMALAV SAHOO @ PADMANAV SAHOO VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000073/2025 NEMALO /30 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack)
77	D-BLAPL/17095/2025 BLAPL/6122/2025	STATE OF ODISHA JIRU @ JITU GOLORI VS	ASIT KUMAR JENA VS	GR/0000067/2025 MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
78	D-BLAPL/16849/2025 BLAPL/6123/2025	STATE OF ODISHA ADMA MADKAMI VS	ASIT KUMAR JENA VS	Spl/0000073/2025 MALKANGIRI /683 /2024 A.D.J.,MALKANGIRI(Malkangiri)
79	D-BLAPL/17303/2025 BLAPL/6124/2025	STATE OF ODISHA RAMA GURLA VS STATE OF ODISHA	SIDHARTHA DAS VS	CT/0000039/2025 BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025

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80	D-BLAPL/17112/2025 BLAPL/6125/2025	ISMILE MOHAMMAD @ SAWAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AIRPORT /144 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000778/2025
81	D-BLAPL/17115/2025 BLAPL/6126/2025	CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /79 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000177/2025
82	D-BLAPL/17265/2025 BLAPL/6127/2025	BIJAYA LAXMI SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /72 /2025 J.M.F.C.,PURI(Puri) GR/0000363/2025
83	D-BLAPL/17125/2025 BLAPL/6128/2025	SATYAJIT SINGH @ THUMPU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /152 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000045/2025
84	D-BLAPL/16881/2025 BLAPL/6129/2025	DILLIP KUMAR TANDIA @ DILLIP TANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	MANAMUNDA /151 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2025
85	D-BLAPL/17246/2025 BLAPL/6130/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /130 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000125/2025
86	D-BLAPL/17136/2025 BLAPL/6131/2025	BACHAN KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /447 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001172/2025
87	D-BLAPL/17216/2025 BLAPL/6132/2025	SUKANTA BHATTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /281 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000353/2025
88	D-BLAPL/17142/2025 BLAPL/6133/2025	SHIBA NARAYAN DASH @ LIPU @ SANTU @ LIPUNA DASH VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	KHANDAPARA /207 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000202/2023
89	D-BLAPL/15596/2025 BLAPL/6134/2025	BABULA DANDASENA VS STATE OF ODISHA	SUSAMPAD HOTA VS	TUMUDIBANDHA /60 /2022 A.D.J.,BALLIGUDA(Kandhamal) ST/0000046/2024
90	D-BLAPL/16911/2025 BLAPL/6135/2025	SIPU @ PRADIPTA SWAIN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	REAMAL /180 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000017/2024
91	D-BLAPL/16921/2025	BHASKAR BHOI	MANOJ KUMAR PATI	DEOGAON /183 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6136/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001571/2024
92	D-BLAPL/17288/2025 BLAPL/6137/2025	PADMALAV SAHOO @ PADMANAV SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SALIPUR /152 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000148/2025
93	D-BLAPL/16930/2025 BLAPL/6138/2025	BISWAMBAR MAHANANDIA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/0000009/2025
94	D-BLAPL/17763/2025 BLAPL/6139/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	RARUAN /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2025
95	D-BLAPL/16938/2025 BLAPL/6140/2025	AKASH NAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	LOISINGHA(BOLANGIR) /101 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000164/2025
96	D-BLAPL/17862/2025 BLAPL/6141/2025	SUNIL KANDAPAN @ SUNIL KUMAR KHANDAPANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /159 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000103/2024
97	D-CMAPL/19265/2025 CMAPL/171/2025	BASANTA KUMAR SINGH VS PRESIDENT-CUM-APPELLATE AUTHORITY,KHURDA	DIPTI RANJAN MOHAPATRA VS	// (//
98	D-CMP/20426/2025 CMP/873/2025	M/S. BANARASI DEVI CHARITABLE TRUST, CUTTACK VS SHYAMLAL SHARMA	SOURAV SUMAN BHUYAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000016/2017
99	D-CMP/20507/2025 CMP/874/2025	SK.SUJATA VS SWATI DAS	LAKSHMAN MISHRA VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000014/2024
100	D-CMP/23379/2025 CMP/875/2025	BRAJA KISHORE PRADHAN VS SARASWATI PRADHAN	BIPIN KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001367/2008
101	D-CMP/20393/2025 CMP/876/2025	BIDHAN CHANDRA ROY VS PRATIMA DAS	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000697/2012
102	D-CMP/20416/2025 CMP/877/2025	BRAJA KISHORE BEHERA VS	SOUMIK SPANDAN TRIPATHY VS	// 1ST A.D.J., PURI(Puri)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CMP/20651/2025 CMP/878/2025	GOBINDAJEW THAKURA BIJE DANDIMALA SAHI RAGHUNATH @ RAGHU ROUT VS RANUBALA ROUT	SUBAS CHANDRA DAS VS	Fao/0000194/2023 // CIVIL JUDGE (JD),KUJANG(Jagatsinghapu CS/0000026/2011
104	D-CMP/23363/2025 CMP/879/2025	SUJAY SANKAR KUNDU VS SHANTILATA BISWAS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000095/2022
105	D-CMP/19519/2025 CMP/880/2025	BRAMHANANDA SWAIN VS BUDHADEV SWAIN	SARAT CHANDRA SAMAL VS	// CIVIL JUDGE (J.D.), NIALI(Cuttack) EC/0000005/2013
106	D-CMP/20755/2025 CMP/881/2025	PRAMOD PRUSTY VS RUPENDRA PRUSTY	SAILESH DAS VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Fao/0000054/2022
107	D-CMP/20388/2025 CMP/882/2025	BABAJI CHANDRA KUANAR VS SUDHAKAR SINGH	TUSAR KUMAR MISHRA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK EC/0000094/1999
108	D-CMP/21724/2025 CMP/883/2025	PRABHAT KUMAR PRADHAN VS SASMITA SAMANTARY	SANKET KANUNGO VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000535/2023
109	D-CMP/19374/2025 CMP/884/2025	SREEDHAR NANDA VS PRANAKRUSHNA GIRI	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASO Fao/0000077/2022
110	D-CMP/20891/2025 CMP/885/2025	SAKTIKANTA SAMAL VS CHARAN SAMAL	LAKSHMAN MISHRA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000039/2023
111	D-CMP/16262/2025 CMP/886/2025	AMITA DALAI VS BASANTA KUMAR NAIK @ BASANTA NAIK	ABAKASH NANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000047/2023
112	D-CONTC/14884/2025 CONTC/2462/2025	SHREEDHAR BARIK VS SHALINI PANDIT, IAS	DILLIP KUMAR MOHAPATRA VS	// () //
113	D-CONTC/18989/2025 CONTC/2463/2025	ABHIMANYU DASH VS DR.ARABINDA K.PADHEE, IAS	ADV. VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/18992/2025 CONTC/2464/2025	SUKANTA KUMAR PRADHAN VS DR. ARABINDA K.PADHEE, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/18994/2025 CONTC/2465/2025	DR.SUSHMA RANI MARTHA VS DR. ARABINDA K. PADHEE, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/18996/2025 CONTC/2466/2025	DR.PRATAP KESHARI PATTNAIK VS DR. ARABINDA K.PADHEE, IAS	ADV. VS	// 0 //
117	D-CONTC/19007/2025 CONTC/2467/2025	RAKESH KU. BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //
118	D-CONTC/21751/2025 CONTC/2468/2025	NANDA KISHORE PAL VS G MATHI VATHANAN, IAS	ADV VS	// 0 //
119	D-CONTC/22045/2025 CONTC/2469/2025	PRADEEP KUMAR JENA VS ANU GARG, IAS	ADV VS	// 0 //
120	D-CONTC/22587/2025 CONTC/2470/2025	RASMITA PATI VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// 0 //
121	D-CONTC/23064/2025 CONTC/2471/2025	REBATI JANI VS SANJAY KUMAR SINGH, IAS	ADV VS	// 0 //
122	D-CONTC/23069/2025 CONTC/2472/2025	RANJEETA PANDA VS DR PRADEEP GURU, CHIEF DIST. MEDICAL AND PUBLIC HEALTH OFFICER, SUBARNAPUR	ADV VS	// 0 //
123	D-CONTC/23185/2025 CONTC/2473/2025	RAMESH CHANDRA DEY VS MRUTYUNJAYA TRIPATHY, OAS	SARADA PRASANNA SARANGI VS	// 0 //
124	D-CONTC/23518/2025 CONTC/2474/2025	SANTANU KUMAR SAHOO VS SHIVASHISH NAYAK,CHIEF ENGINEER, TPWODL	RUCHI RAJGARHIA VS	// 0 //
125	D-CONTC/19051/2025	ANUPAMA MALLICK	ADV.	//

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	CONTC/2475/2025	VS SHALINI PANDIT, IAS	VS	0 //
126	D-CONTC/19062/2025 CONTC/2476/2025	PRADIP KUMAR DAS MOHAPATRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
127	D-CONTC/19064/2025 CONTC/2477/2025	BHAGABAN BEHERA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
128	D-CONTC/19065/2025 CONTC/2478/2025	AMRUT KUMAR DAS VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
129	D-CONTC/19070/2025 CONTC/2479/2025	AKSHYA KUMAR UDGATA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
130	D-CONTC/19074/2025 CONTC/2480/2025	SUSANTA KUMAR MISHRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
131	D-CONTC/19077/2025 CONTC/2481/2025	GOVIND ORAM VS DR.SUDHANSHU SARANGI, IPS	SANTOSH KUMAR NANDA VS	// 0 //
132	D-CONTC/19081/2025 CONTC/2482/2025	RAJENDRA NATH NAYAK VS TAPAS KUMAR DASH, G.M, PURI DIST. CO OPERATIVE MILK PRODUCERS UNION LTD.	GOUTAM KUMAR ACHARYA VS	// 0 //
133	D-CONTC/18785/2025 CONTC/2483/2025	GOURI PRASAD SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
134	D-CONTC/18788/2025 CONTC/2484/2025	BALARAM DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
135	D-CONTC/18790/2025 CONTC/2485/2025	AVIMANYU PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
136	D-CONTC/18978/2025 CONTC/2486/2025	BALARAM KHATUA VS	AKSHAYA KUMAR JENA VS	// 0

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137	D-CONTC/19086/2025 CONTC/2487/2025	ANANYA DAS, I.A.S. PRAMILA NAYAK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// // 0 //
138	D-CONTC/19090/2025 CONTC/2488/2025	SUSHILA KUMAR JENA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // 0 //
139	D-CONTC/19192/2025 CONTC/2489/2025	JAYKRUSHNA GHOSH VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //
140	D-CONTC/19227/2025 CONTC/2490/2025	MAMATA RANI JENA VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// // 0 //
141	D-CONTC/19275/2025 CONTC/2491/2025	RADHAMADHABA SHG VS KRUPASINDHU SWAIN, EXECUTIVE OFFICER, DEOGARH MUNICIPALITY	SURESH KUMAR JENA VS	// // 0 //
142	D-CONTC/19277/2025 CONTC/2492/2025	BALABHADRA SWAIN VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //
143	D-CONTC/19585/2025 CONTC/2493/2025	BASUDEV MEHER VS SUBRAT KUMAR PANDA, IAS	MAHES DAS VS	// // 0 //
144	D-CONTC/20532/2025 CONTC/2494/2025	JYOTIKANTA SENAPATI VS ARBINDA PADHI, IAS	BIKRAM KESHARI RAJ VS	// // 0 //
145	D-CONTC/20594/2025 CONTC/2495/2025	PRADIP KUMAR MOHANTY VS HARIHAR DEHURY, BLOCK EDUCATION OFFICER, HINDOL	ADV VS	// // 0 //
146	D-CONTC/20792/2025 CONTC/2496/2025	NITYANANDA MOHANTY VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0 //
147	D-CONTC/23596/2025 CONTC/2497/2025	KUMUDINI BASTIA VS SUBRAT KUMAR PANDA, COLLECTOR CUM C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// // 0 //

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148	D-CONTC/23741/2025 CONTC/2498/2025	NALINI BISWAL VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O ZILLA PARISAD, BOUDH	ADV. VS	// () //
149	D-CONTC/23745/2025 CONTC/2499/2025	JANMEJAYA BHABASAGAR VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O ZILLA PARISAD, BOUDH	ADV. VS	// () //
150	D-CONTC/23748/2025 CONTC/2500/2025	TARANISEN MENDILI VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// () //
151	D-CONTC/23826/2025 CONTC/2501/2025	GOURI KUMARI SAHU @ SAMAL VS SUCHITRA BIRA DAS, IIC SAHEED NAGAR P.S, BHUBANESWAR	DEBIDUTTA MOHAPATRA VS	// () //
152	D-CRLA/11235/2025 CRLA/668/2025	SK.YUSUF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 SPECIAL JUDGE, BALASORE (Baleshwar) Spl/0000035/2022
153	D-CRLA/14284/2025 CRLA/669/2025	BIJU BINDHANI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	BADAMPAHAD /142 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000150/2023
154	D-CRLA/15820/2025 CRLA/670/2025	DAITARI PADHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	LACHHIPUR /21 /2025 DISTRICT AND SESSIONS JUDGE, SONE Spl/0000009/2025
155	D-CRLA/14188/2025 CRLA/671/2025	PADMALOCHAN BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BALASORE SADAR /26 /2018 AD-HOC A.D.J.(FTSC), BALASORE (Baleshwar) Spl/0000027/2018
156	D-CRLA/14314/2025 CRLA/672/2025	HIMANSHU LENKA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	KAMAKHYANAGAR /299 /2020 SPECIAL JUDGE (POCSO), DHENKANAL Spl/0000059/2020
157	D-CRLA/15106/2025 CRLA/673/2025	RANJIT EKKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GOVINDPUR /112 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000037/2022
158	D-CRLA/14715/2025 CRLA/674/2025	SANTOSH PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BIRMITRAPUR /48 /2024 2ND A.D.J., ROURKELA (Sundargarh) Spl/0000017/2024
159	D-CRLA/17825/2025	HEMSAGAR MOHAPATRA	HEMANT KUMAR MUND	SAMBALPUR VIGILANCE /42 /2012

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/675/2025	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000058/2012
160	D-CRLA/17835/2025 CRLA/676/2025	BABAJI CHARAN PRUSTY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /6 /2005 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000038/2012
161	D-CRLMC/12110/2025 CRLMC/2078/2025	ALEKHA CHANDRA MOHANTY VS KAILASH MOHANTY	DEBIDUTTA MOHAPATRA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000009/2024
162	D-CRLMC/13638/2025 CRLMC/2079/2025	N.V.JAGANNATH RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /45 /2008 A.D.J., GUNUPUR(Rayagada) CT/0000031/2024
163	D-CRLMC/13649/2025 CRLMC/2080/2025	SOWESH PATTANAIAK VS STATE OF ODISHA	ANKITA MUKHERJI VS	BIDANASI /2 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000006/2025
164	D-CRLMC/13885/2025 CRLMC/2081/2025	KIRANBALA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 A.D.J.,JALESWAR(Baleshwar) CRREV/0000039/2024
165	D-CRLMC/17434/2025 CRLMC/2082/2025	BUDHEI MOHANTY VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	DERABIS /51 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000162/2025
166	D-CRLMC/14888/2025 CRLMC/2083/2025	SHANTILATA PATRA@SANTI LATA PATRA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BADAGODA P.S. /431 /2021 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0006949/2021
167	D-CRLMC/14228/2025 CRLMC/2084/2025	PRABASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003719/2018
168	D-CRLMC/14229/2025 CRLMC/2085/2025	PRABASH CHANDRA MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003663/2018
169	D-CRLMC/17057/2025 CRLMC/2086/2025	BAISHNAB CHARAN OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	KANDARPUR /177 /2020 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002593/2020
170	D-CRLMC/11397/2025 CRLMC/2087/2025	ASHOK KUMAR SAHU VS	SURAJ MOHANTY VS	BADABAZAR /8 /2023 DISTRICT & SESSIONS JUDGE,BERHAM

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171	D-CRLMC/17094/2025 CRLMC/2088/2025	STATE OF ODISHA NALINI @ NALINI KANTA SETHI VS	ASHOK KUMAR SAHOO VS	ST/0000404/2024 MAHAKALPARA /58 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000700/2018
172	D-CRLMC/14497/2025 CRLMC/2089/2025	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	SURESH CHANDRA PRADHAN VS	DERABIS /74 /2010 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000110/2016
173	D-CRLMC/17337/2025 CRLMC/2090/2025	STATE OF ODISHA CHUNMUN RAM VS	KARUNAKAR GAYA VS	TELKOI /4 /2021 ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/0000042/2021
174	D-CRLMC/14545/2025 CRLMC/2091/2025	STATE OF ODISHA KESHABA JAL VS	SANKAR PRASAD PADHI VS	DHAMA /137 /2018 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0002934/2018
175	D-CRLMC/17709/2025 CRLMC/2092/2025	STATE OF ODISHA RABI PRADHAN VS	JUGALA KISHORE PANDA VS	CHARMAL /45 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000128/2015
176	D-CRLMC/14647/2025 CRLMC/2093/2025	STATE OF ODISHA DIBYA RANJAN SAHOO VS	SANJAY KUMAR PATTANAIAK VS	TANGI /149 /2019 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001375/2019
177	D-CRLMC/14794/2025 CRLMC/2094/2025	STATE OF ODISHA SUCHINTANA BASANTIA@DIPU VS	PRAMOD KUMAR JENA VS	LALBAG /109 /2009 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001064/2009
178	D-CRLMC/15176/2025 CRLMC/2095/2025	STATE OF ODISHA KUNJA BIHARI BADA KUMAR VS	PRASANNA KUMAR MISHRA VS	GUNUPUR /22 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000044/2025
179	D-CRLMC/13881/2025 CRLMC/2096/2025	STATE OF ODISHA JANAKINATH MISHRA VS	UMA CHARAN MISHRA VS	BHUBANESWAR VIGILANCE /65 /2016 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000126/2024
180	D-CRLMC/14628/2025 CRLMC/2097/2025	STATE OF ODISHA(VIG.) CHANCHALA BARAI VS	ANUP KUMAR PATNAIAK VS	SAHID NAGAR P.S. /428 /2020 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000103/2024
181	D-CRLMC/16655/2025 CRLMC/2098/2025	STATE OF ODISHA ASHISH PRADHAN VS STATE OF ODISHA	BIDYADHAR PANDA VS	THELKOLOI PS /62 /2013 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001121/2013

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182	D-CRLMP/14898/2025 CRLMP/707/2025	KHAGESWAR DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
183	D-CRLMP/17616/2025 CRLMP/708/2025	DR. NIGAM LAHARI SAMANTARAY VS STATE OF ODISHA	RUCHI RAJGARHIA VS	//0 () //
184	D-CRLMP/14848/2025 CRLMP/709/2025	MAHESH KUMAR MOHANTY VS STATE OF ODISHA	TAPAN MISHRA VS	//0 () //
185	D-CRLMP/14861/2025 CRLMP/710/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	DELANGA /145 /2025 () //
186	D-CRLMP/17482/2025 CRLMP/711/2025	ANURADHA SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	//0 () //
187	D-CRLMP/17697/2025 CRLMP/712/2025	SABITA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 () //
188	D-CRLMP/12912/2025 CRLMP/713/2025	RAMA KRUSHNA PANDA VS JYOTIRMAYEE MISHRA	ANURAG PATI VS	//0 () //
189	D-CRLMP/17053/2025 CRLMP/714/2025	M/S. RUS TOURISM INDIA PVT. LTD. VS STATE OF ODISHA	RAMESH AGARWAL VS	SAHID NAGAR P.S. /377 /2024 () //
190	D-FAO/17660/2025 FAO/262/2025	MANAGER LEGAL(CLAIM), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS KISHORE SAHOO	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000205/2023
191	D-FAO/22383/2025 FAO/263/2025	MANKO MANDI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000083/2024
192	D-FAO/22449/2025 FAO/264/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS SANJU DEVI	ANUPAM DASH VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000010/2024
193	D-FAO/22954/2025	AUTHORIZED SIGNATURE, MAGMA HDI GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/265/2025	VS JULI BEHERA	VS	COMMISSIONER EMPLOYEES'S COMPE EC/0000005/2025
194	D-MACA/21583/2025 MACA/683/2025	JANAKI BISWAL VS MANISHA SHARMA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000043/2017
195	D-MACA/19239/2025 MACA/684/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT VS LACKMU BHUMIA	SUBRAT SATPATHY VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000064/2020
196	D-MATA/21722/2025 MATA/230/2025	MAMATA MADHURI SINGH VS PRATAP SINGH	JAGAJIBAN PRADHAN VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000179/2022
197	D-MATA/22637/2025 MATA/231/2025	RANJAN BEHERA VS CHANDRAKALA DAS	PRATYUSHA NAIDU VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000235/2022
198	D-MATA/18990/2025 MATA/232/2025	SUBHALAXMI PATTANAIAK VS DARPANARAYAN PATTANAIAK	SUKANTA KUMAR DALAI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000199/2023
199	D-MATA/22394/2025 MATA/233/2025	SUJATA MISHRA VS ASHOK KUMAR DASH	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000634/2021
200	D-MATA/19675/2025 MATA/234/2025	SOUMYA RANJAN SAHU VS REKHASHMITA TAPOBANA	SAMARENDRA BAHADUR VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000051/2023
201	D-MATA/18189/2025 MATA/235/2025	SOUMYA RANJAN SAHU VS REKHASHMITA TAPOBANA	SAMARENDRA BAHADUR VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000002/2022
202	D-MSA/19245/2025 MSA/22/2025	ODISHA STATE HOUSING BOARD, KHURDA VS BAJI ROUT ABASIKA SANGHA, DHENKANAL	GYANA RANJAN MAHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000020/2023
203	D-MSA/18767/2025 MSA/23/2025	JAYDEV DAS VS SIBANARAYAN CHHOTARAY	RAMDAS ACHARY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000088/2021
204	D-MSA/19251/2025 MSA/24/2025	ODISHA STATE HOUSING BOARD,KHURDA VS	GYANA RANJAN MAHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR

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205	D-RSA/23409/2025 RSA/280/2025	BAJI ROUT ABASIKA SANGHA,DHENKANAL JOGESWARI DEHURY VS POULASTI CHARAN SAHU	JYOTI RANJAN DEO VS	OREAT/0000033/2023 // DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000011/2024
206	D-RSA/18775/2025 RSA/281/2025	BAURIBANDHU BHOI VS MADHABANANDA BHOI	MAMATA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000008/2022
207	D-RSA/22480/2025 RSA/282/2025	KARUNAKAR LENKA VS BISWANATH SETHI	SATRUGHNA DASH (A) VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000178/2019
208	D-RSA/22200/2025 RSA/283/2025	NARAYAN BARIK VS APURBA BARIK	PRAJNA SARITA MOHANTY VS	// A.D.J.,ODAGAON(Nayagarh) RFA/0000006/2024
209	D-RSA/20971/2025 RSA/284/2025	SITARAM BADHIA VS DHANA BAG	TRILOCHAN NANDA VS	// 1ST A.D.J.-CUM-PO,CHILDRENS COURT RFA/0000006/2018
210	D-RSA/20730/2025 RSA/285/2025	LAXMI NRUSHINGHA PATTNAIK VS RAMA CHANDRA PATTNAIK	GOPINATH MISHRA VS	// A.D.J.,ASKA(Ganjam) RFA/0000008/2013
211	D-SAO/21070/2025 SAO/7/2025	KISHORE CHANDRA SAHU VS STATE OF ODISHA	CHITTA RANJAN NANDA VS	// A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur RFA/0000002/2023
212	D-SAO/22814/2025 SAO/8/2025	BADAL KUMAR NAYAK VS NARENDRA NAYAK	NIROD KUMAR SAHU VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000032/2019
213	D-SAO/23495/2025 SAO/9/2025	SAMBHUNATH KATUALA VS PURNENDU KUMAR DAS	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000026/2017
214	D-TRP(C)/21570/2025 TRP(C)/152/2025	SUPRIYA PRIYADARSHINI BEHERA VS ABHISHEK CHHOTARAY	PRITAM KUMAR MOHANTY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000050/2025
215	D-TRP(C)/19134/2025 TRP(C)/153/2025	S. DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000009/2022

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216	D-TRP(C)/19243/2025 TRP(C)/154/2025	UNION OF INDIA VS M/S. P.K NAIDU AND CO.	SATYA SINDHU KASHYAP, SR. PANEL COUNSEL VS	// DISTRICT & SESSIONS JUDGE,BERHAM Arbp/0000001/2024
217	D-TRP(C)/19295/2025 TRP(C)/155/2025	S.DANIEL CHINMAYEE BEHERA VS JAYANTI BEHERA	DEEPAK RANJAN SUNDARAY VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000002/2022
218	D-TRP(C)/22899/2025 TRP(C)/156/2025	PUSPANJALI PAIK @ TANDI VS MOHAN TANDI	KRANTI PRABHA MUKHI VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000019/2025
219	D-TRP(C)/22922/2025 TRP(C)/157/2025	SARITA MALLICK VS SWAGAT SOURAV MOHAPATRA	SATYA PRAKASH SATPATHY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000040/2025
220	D-TRP(C)/23020/2025 TRP(C)/158/2025	PRATIMA SAHOO VS SWADHIN KUMAR SAHU	PRASANNA KUMAR MISHRA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000076/2023
221	D-TRPCRL/14831/2025 TRPCRL/37/2025	KRISHNA KUMAR VERMA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SECTOR-3 /276 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003385/2024
222	D-TRPCRL/17640/2025 TRPCRL/38/2025	PURNA CHANDRA SAHU@JITU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /122 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000350/2021
223	D-WP(C)/23414/2025 WP(C)/16334/2025	SURENDRA NATH NAIK VS COMMISSIONER OF ENDOWMENTS, BBSR	ARIJEET MISHRA VS	// () //
224	D-WP(C)/23654/2025 WP(C)/16335/2025	AJAYA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// () //
225	D-WP(C)/23452/2025 WP(C)/16336/2025	AJAYA KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
226	D-WP(C)/23468/2025 WP(C)/16337/2025	PRABHASINI PANIGRAHY VS MANA MOHAN PANIGRAHY	SIBA SANKAR SAMANTARAY VS	// () //
227	D-WP(C)/21114/2025	SUBRAT KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//

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	WP(C)/16338/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/20942/2025 WP(C)/16339/2025	DR.RAJALAXMI PANDA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
229	D-WP(C)/23477/2025 WP(C)/16340/2025	BIRAT CHANDRA DAGARA VS UNION OF INDIA	JYOTI RANJAN DEO VS	// 0 //
230	D-WP(C)/21189/2025 WP(C)/16341/2025	ALOK SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
231	D-WP(C)/21120/2025 WP(C)/16342/2025	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/21172/2025 WP(C)/16343/2025	PRATIBHA PATTANAİK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
233	D-WP(C)/21261/2025 WP(C)/16344/2025	DEBASISH MOHAPATRA VS THE STATE TAX OFFICER, CT AND GST,CUTTACK	SATYABRATA TRIPATHY VS	// 0 //
234	D-WP(C)/19597/2025 WP(C)/16345/2025	DR.JAGANNATH KUNAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
235	D-WP(C)/20454/2025 WP(C)/16346/2025	BENUDHR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
236	D-WP(C)/21186/2025 WP(C)/16347/2025	MINATI KUMARI DASH @ MINATI KUMARI DAS VS ELECTION OFFICER, BAUNŚIA GRAMA PANCHAYAT CONSTITUENCY CUM B.D.O.,	SANJAY KUMAR PRADHAN VS KABISURYANAGAR,GANJAM	// 0 //
237	D-WP(C)/21600/2025 WP(C)/16348/2025	SANTOSH KUMAR BEHERA VS THE BRANCH MANAGER, FEDERAL BANK, BRAHMAPUR BRANCH, GANJAM	RAJENDRA KUMAR SAHU VS	// 0 //
238	D-WP(C)/21130/2025 WP(C)/16349/2025	RAJENDRA JAKAKA VS	BIRAJA PRASANNA DAS VS	// 0

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239	D-WP(C)/22758/2025 WP(C)/16350/2025	COLLECTOR-CUM-CEO, ZILLA PARISHAD, RAYAGADA BANKI ANCHALIKA ADIBASI HARIJAN KALYAN PARISAD (BAAHKP) VS UNION OF INDIA	DR.BINOD KUMAR MISHRA VS	// // 0 //
240	D-WP(C)/21617/2025 WP(C)/16351/2025	M/S RANJIT KUMAR BEHERA, KENDRAPARA VS COMMISSIONER GST, CX AND CUSTOMS, BBSR	CHITRASEN PARIDA VS	// 0 //
241	D-WP(C)/21398/2025 WP(C)/16352/2025	THE SECRETARY TO GOVERNMENT OF INDIA, MINISTRY OF URBAN HOUSING DEVELOPMENT AND PLANNING VS LAXMIDHAR DASH	RAJESH KUNDU (SENIOR PANEL COUNSEL) VS	// 0 //
242	D-WP(C)/21134/2025 WP(C)/16353/2025	PRATAP KESHARI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
243	D-WP(C)/20457/2025 WP(C)/16354/2025	SUNAKAR MALIK @ MALLIK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
244	D-WP(C)/21136/2025 WP(C)/16355/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
245	D-WP(C)/21243/2025 WP(C)/16356/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
246	D-WP(C)/21618/2025 WP(C)/16357/2025	UTKAL TRADING COMPANY PRIVATE LIMITED, SUNDARGARH VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// 0 //
247	D-WP(C)/21363/2025 WP(C)/16358/2025	SAROJ KUMAR BHOLE VS RAMESH CHANDRA SAHOO	BIGYAN KUMAR SHARMA VS	// 0 //
248	D-WP(C)/21644/2025 WP(C)/16359/2025	DEBASHIS GHOSH VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
249	D-WP(C)/23789/2025 WP(C)/16360/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //

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250	D-WP(C)/20458/2025 WP(C)/16361/2025	ISWAR CHANDRA RATH VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/22362/2025 WP(C)/16362/2025	DEBA PRASAD NANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
252	D-WP(C)/21646/2025 WP(C)/16363/2025	PURUSOTTAM JAGAT VS STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //
253	D-WP(C)/22788/2025 WP(C)/16364/2025	MANAMOHAN BEHERA VS PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR	SOHAN MISHRA VS	// 0 //
254	D-WP(C)/22365/2025 WP(C)/16365/2025	DEBA PRASAD NANDA VS STATE OF ODISHA	SARANYA PATI VS	// 0 //
255	D-WP(C)/21234/2025 WP(C)/16366/2025	PRAFULLA CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/21369/2025 WP(C)/16367/2025	NIRAKAR MAHARANA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
257	D-WP(C)/21237/2025 WP(C)/16368/2025	KRUPASINDHU BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/21686/2025 WP(C)/16369/2025	PRANAB KUMAR PADHY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
259	D-WP(C)/21376/2025 WP(C)/16370/2025	BINODINI DEI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
260	D-WP(C)/21636/2025 WP(C)/16371/2025	GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, BERHAMPUR VS K. DURIYADHAN REDDY	SWAYAMBHU MISHRA, A.S.C VS	// 0 //
261	D-WP(C)/21883/2025	M/S OM SAI ENGINEERING WORKS	DEBASISH HAZRA	//

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	WP(C)/16372/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/21239/2025 WP(C)/16373/2025	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
263	D-WP(C)/20909/2025 WP(C)/16374/2025	ANITA RAUL VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
264	D-WP(C)/21642/2025 WP(C)/16375/2025	GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, BERHAMPUR VS MOCHIRAM POLAI	SWAYAMBHU MISHRA (A.S.C) VS	// 0 //
265	D-WP(C)/22790/2025 WP(C)/16376/2025	BISWANATH MUNDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
266	D-WP(C)/21935/2025 WP(C)/16377/2025	M/S MAA LOBHI PANI PANCHAYAT,ANGUL VS ASST STATE TAX OFFICER, ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //
267	D-WP(C)/21886/2025 WP(C)/16378/2025	ALIVA TANDY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
268	D-WP(C)/21888/2025 WP(C)/16379/2025	PRAVEEN P. V VS UNION OF INDIA	SUVALAXMI DEVI VS	// 0 //
269	D-WP(C)/23175/2025 WP(C)/16380/2025	NRUSINGHA CHARAN SAHOO VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, BBSR	PRASANNA KUMAR MISHRA VS	// 0 //
270	D-WP(C)/21943/2025 WP(C)/16381/2025	NILABATI KANHAR VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
271	D-WP(C)/23482/2025 WP(C)/16382/2025	BIRAT CHANDRA DAGARA VS UNION OF INDIA	JYOTI RANJAN DEO VS	// 0 //
272	D-WP(C)/21206/2025 WP(C)/16383/2025	DEBENDRA SETHI VS	PRAVASH CHANDRA JENA VS	// 0

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273	D-WP(C)/21896/2025 WP(C)/16384/2025	STATE OF ODISHA RASMI RANJAN NAYAK VS	PRADEEP KUMAR DAS VS	// // ()
274	D-WP(C)/22303/2025 WP(C)/16385/2025	STATE OF ODISHA GANESWAR BISWAL VS	ASHOK KUMAR ROUT VS	// // ()
275	D-WP(C)/21925/2025 WP(C)/16386/2025	STATE OF ODISHA CUTTACK ORIYA BAPTIST CHURCH, CUTTACK VS	GYANA RANJAN MAHAPATRA VS	// // ()
276	D-WP(C)/22305/2025 WP(C)/16387/2025	BANK OF BARODA, CUTTACK PABANI BHOL VS	SADASIVA PATRA (1) VS	// // ()
277	D-WP(C)/22287/2025 WP(C)/16388/2025	STATE OF ODISHA RATIRAM GOND VS	SAKTIDHAR MISHRA VS	// // ()
278	D-WP(C)/23671/2025 WP(C)/16389/2025	UNION OF INDIA GAURAV DWIVEDI VS	BISWAJIT MAHARANA VS	// // ()
279	D-WP(C)/22289/2025 WP(C)/16390/2025	AMULYA KUMAR PATTANAYAK @ PATNAIK PRASANTA ROUTRAY VS	SUBRATA MISHRA VS	// // ()
280	D-WP(C)/22347/2025 WP(C)/16391/2025	ADDL. TAHASILDAR, CUTTACK SADAR, CUTTACK SUBASINI DEVI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	D-WP(C)/21240/2025 WP(C)/16392/2025	STATE OF ODISHA MOHAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	D-WP(C)/23725/2025 WP(C)/16393/2025	STATE OF ODISHA SAJANA MAJHI VS	BHASKAR SAMANTARAY VS	// // ()
283	D-WP(C)/22302/2025 WP(C)/16394/2025	STATE OF ORISSA AKULA MALLICK VS	SADASIVA PATRA (1) VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/23751/2025 WP(C)/16395/2025	SAROJ BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
285	D-WP(C)/21241/2025 WP(C)/16396/2025	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
286	D-WP(C)/23193/2025 WP(C)/16397/2025	MAHESH KUMAR BHUTIA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
287	D-WP(C)/19969/2025 WP(C)/16398/2025	KAMALADEI ADABANG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
288	D-WP(C)/22293/2025 WP(C)/16399/2025	SIBARAM PATRO VS COMMISSIONER OF ENDOWMENT, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
289	D-WP(C)/22009/2025 WP(C)/16400/2025	SWAGATIKA BISWAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// 0 //
290	D-WP(C)/21278/2025 WP(C)/16401/2025	BAISHNAB CHARAN BISWAL VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	// 0 //
291	D-WP(C)/21446/2025 WP(C)/16402/2025	M/S NITAANSH VINIMAY PVT. LTD., ROURKELA VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
292	D-WP(C)/22020/2025 WP(C)/16403/2025	RAJANIKANTA BEERO VS STATE OF ODISHA	AMLAN MOHANTY VS	// 0 //
293	D-WP(C)/21959/2025 WP(C)/16404/2025	PRAFULLA CHANDRA PANDA VS PRINCIPAL SECY TO GOVT. OF ODISHA, GENERAL ADMINISTRATION DEPT, BBSR	SUBRATA MISHRA VS	// 0 //
294	D-WP(C)/23843/2025 WP(C)/16405/2025	GAUTAM MALHOTRA VS IDBI BANK LIMITED	SARADA PRASANNA SARANGI VS	// 0 //
295	D-WP(C)/22208/2025	PRITIRANJAN NAYAK	SOUBHAGYA SWAIN	//

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	WP(C)/16406/2025	VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION,BBSR	VS	0 //
296	D-WP(C)/20443/2025 WP(C)/16407/2025	BHUBANESWAR PRADHAN VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
297	D-WP(C)/23670/2025 WP(C)/16408/2025	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/23850/2025 WP(C)/16409/2025	RAKESH KUMAR BARICK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
299	D-WP(C)/21973/2025 WP(C)/16410/2025	DR.URMILA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
300	D-WP(C)/20445/2025 WP(C)/16411/2025	URBASI DEI VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
301	D-WP(C)/17858/2025 WP(C)/16412/2025	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
302	D-WP(C)/20451/2025 WP(C)/16413/2025	RAJKISHORE NAYAK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
303	D-WP(C)/22264/2025 WP(C)/16414/2025	LOKANATH BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
304	D-WP(C)/22237/2025 WP(C)/16415/2025	PUSPANJALI SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
305	D-WP(C)/21972/2025 WP(C)/16416/2025	GANDHARBA JENA @ GANDHARBA KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
306	D-WP(C)/21457/2025 WP(C)/16417/2025	PRIYADARSHI HIMADRI BISWAL VS	MADAN MOHAN DAS VS	// 0

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307	D-WP(C)/22182/2025 WP(C)/16418/2025	STATE OF ODISHA PRADEEP MOHARANA @ PRADEEP KUMAR MOHARANA VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	// // 0
308	D-WP(C)/21217/2025 WP(C)/16419/2025	HARE KRISHNA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0
309	D-WP(C)/22268/2025 WP(C)/16420/2025	NARAYAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // 0
310	D-WP(C)/22242/2025 WP(C)/16421/2025	BRAJA KISHORE PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0
311	D-WP(C)/21492/2025 WP(C)/16422/2025	PRAFULLA LUHA VS ASHA MAHANANDIA	BIKRAM KESHARI SAHU VS	// // 0
312	D-WP(C)/22270/2025 WP(C)/16423/2025	RUDRA PRATAP MAHARATHY VS STATE OF ODISHA	PRANAYA SAHOO VS	// // 0
313	D-WP(C)/19933/2025 WP(C)/16424/2025	IPANJALI NAYAK VS STATE OF ODISHA(VIG.)	PRATYUSHA NAIDU VS	// // 0
314	D-WP(C)/21971/2025 WP(C)/16425/2025	SUBASINI PATEL VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// // 0
315	D-WP(C)/22271/2025 WP(C)/16426/2025	SUJATA JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // 0
316	D-WP(C)/22284/2025 WP(C)/16427/2025	SANPAT KALLAR VS UNION OF INDIA	SAKTIDHAR MISHRA VS	// // 0
317	D-WP(C)/21219/2025 WP(C)/16428/2025	PRAFULLA KUMAR GERU VS CENTRAL BOARD OF SECONDARY EDUCATION,SHIKSHA KENDRA,2,NEW DELHI	KUNAL KUMAR SWAIN VS	// // 0

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318	D-WP(C)/20762/2025 WP(C)/16429/2025	LAXMI NARAYAN PATTANAIAK VS COMMISSIONER OF ENDOWMENTS, BBSR	RAJJEET ROY VS	// 0 //
319	D-WP(C)/22261/2025 WP(C)/16430/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
320	D-WP(C)/23516/2025 WP(C)/16431/2025	M/S RK ENTERPRISES, DHENKANAL VS SUPERINTENDENT DHENKANAL (CENTRAL GST)	MADHAB LAL AGARWAL VS	// 0 //
321	D-WP(C)/21324/2025 WP(C)/16432/2025	SAFET KUMAR DASH VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
322	D-WP(C)/22341/2025 WP(C)/16433/2025	SUJATA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	D-WP(C)/21439/2025 WP(C)/16434/2025	SURENDRANATH NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
324	D-WP(C)/22351/2025 WP(C)/16435/2025	NIRUPAMA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/19308/2025 WP(C)/16436/2025	DIPTI BISWAL VS ADDL DIST.MAGISTRATE CUM DIST.REGISTRAR, KHORDHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
326	D-WP(C)/20968/2025 WP(C)/16437/2025	SANTOSH ROUTARAY VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
327	D-WP(C)/21352/2025 WP(C)/16438/2025	DR. N.R.SATAKOPA TATACHARIAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
328	D-WP(C)/23841/2025 WP(C)/16439/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
329	D-WP(C)/20979/2025	SANTOSH KUMAR SAHOO	SUBASH CHANDRA SAHOO	//

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	WP(C)/16440/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/22286/2025 WP(C)/16441/2025	SOMANATH MAJHI VS UNION OF INDIA	SAKTIDHARA MISHRA VS	// 0 //
331	D-WP(C)/22345/2025 WP(C)/16442/2025	ARATIBALA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
332	D-WP(C)/22082/2025 WP(C)/16443/2025	ASHOK KUMAR PARIDA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
333	D-WP(C)/22732/2025 WP(C)/16444/2025	K.BHABANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
334	D-WP(C)/23839/2025 WP(C)/16445/2025	SANTOSH KUMAR PATRA VS SHRI JAGANNATH TEMPLE, PURI	AVIJIT PATNAIK VS	// 0 //
335	D-WP(C)/21514/2025 WP(C)/16446/2025	RADHESHYAMA BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
336	D-WP(C)/22734/2025 WP(C)/16447/2025	SUDHAKAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
337	D-WP(C)/21545/2025 WP(C)/16448/2025	DHARMU PARABHOI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
338	D-WP(C)/20036/2025 WP(C)/16449/2025	AMITA NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
339	D-WP(C)/22083/2025 WP(C)/16450/2025	BIBHUTI VIHAR VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
340	D-WP(C)/21551/2025 WP(C)/16451/2025	G.SOROJ KANTA RAULO VS	UMAKANT SAHOO VS	// 0

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341	D-WP(C)/22880/2025 WP(C)/16452/2025	STATE OF ODISHA BRAJA KISHORE NAYAK VS COMMISSIONER OF COMMERCIAL TAXES (C.T). AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	SANTOSH KUMAR MISHRA VS	// // 0
342	D-WP(C)/21559/2025 WP(C)/16453/2025	SURESH RATNA BISOYEE VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
343	D-WP(C)/21418/2025 WP(C)/16454/2025	RABINARAYAN SETHY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
344	D-WP(C)/22233/2025 WP(C)/16455/2025	SANJAY KUMAR MAHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
345	D-WP(C)/22361/2025 WP(C)/16456/2025	KHETRABASI RANA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
346	D-WP(C)/22516/2025 WP(C)/16457/2025	RABINDRANATH BISOYI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
347	D-WP(C)/22614/2025 WP(C)/16458/2025	BHARATI PATEL @ CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
348	D-WP(C)/22357/2025 WP(C)/16459/2025	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
349	D-WP(C)/22737/2025 WP(C)/16460/2025	NARESH KUMAR MAHANANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
350	D-WP(C)/22738/2025 WP(C)/16461/2025	BIKRAM KESHARI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
351	D-WP(C)/21800/2025 WP(C)/16462/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //

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352	D-WP(C)/21433/2025 WP(C)/16463/2025	HAYAGRIB GURU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
353	D-WP(C)/22615/2025 WP(C)/16464/2025	MINA DASH VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
354	D-WP(C)/22010/2025 WP(C)/16465/2025	SANTOSH KUMAR SAHU VS STATE BANK OF INDIA	SOUMYA JYOTI BISWAL VS	// 0 //
355	D-WP(C)/22740/2025 WP(C)/16466/2025	SAI ALOK JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	D-WP(C)/22616/2025 WP(C)/16467/2025	BIJAYA SAUNT VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
357	D-WP(C)/21495/2025 WP(C)/16468/2025	VACRON TECHNOLOGY PRIVATE LTD., BBSR VS SUPDT. ENGINEER, BALASORE	SURYA PRATAP DEO VS	// 0 //
358	D-WP(C)/23797/2025 WP(C)/16469/2025	ALOK CHANDRA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
359	D-WP(C)/22619/2025 WP(C)/16470/2025	NILAMANI CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
360	D-WP(C)/21836/2025 WP(C)/16471/2025	SOCIETY FOR TRAINING ACTION RESEARCH AND REHABILITATION,BBSR VS CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
361	D-WP(C)/23307/2025 WP(C)/16472/2025	SUBHASINI MANDAL VS SUKADEB MANDAL	ASHOK KUMAR SAHOO VS	// 0 //
362	D-WP(C)/21839/2025 WP(C)/16473/2025	M/S PROJOLITA DASH VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	DEBASISH HAZRA VS	// 0 //
363	D-WP(C)/23402/2025	M/S GCD CONSTRUCTION PVT. LTD., BBSR	SIDHANT DWIBEDI	//

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	WP(C)/16474/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/23758/2025 WP(C)/16475/2025	PANCHA BARLA VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
365	D-WP(C)/21222/2025 WP(C)/16476/2025	HARI SHANKAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
366	D-WP(C)/19052/2025 WP(C)/16477/2025	DASARATHA NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
367	D-WP(C)/23721/2025 WP(C)/16478/2025	ARATI STEELS AND POWER MAZDOOR UNION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
368	D-WP(C)/19036/2025 WP(C)/16479/2025	BIRANCHI NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
369	D-WP(C)/22441/2025 WP(C)/16480/2025	SANI NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
370	D-WP(C)/22868/2025 WP(C)/16481/2025	JITENDRA KUMAR MOHANTY VS COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
371	D-WP(C)/21572/2025 WP(C)/16482/2025	BIDYADHAR PANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
372	D-WP(C)/22457/2025 WP(C)/16483/2025	PRASANNA NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
373	D-WP(C)/19309/2025 WP(C)/16484/2025	LAXMIDHAR DASH VS UNION OF INDIA	RAMANATH ACHARYA VS	// 0 //
374	D-WP(C)/19045/2025 WP(C)/16485/2025	AKHSYA PATEL VS	BHABA RANJAN KAR VS	// 0

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375	D-WP(C)/22875/2025 WP(C)/16486/2025	GOVT OF ORISSA M/S SUIDIHI DISTILLERY PRIVATE LTD., ROURKELA VS MINISTRY OF FINANCE, DEPT. OF REVENUE, NEW DELHI	SANTOSH KUMAR MISHRA VS	// // ()
376	D-WP(C)/21226/2025 WP(C)/16487/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
377	D-WP(C)/21715/2025 WP(C)/16488/2025	ANIL KUMAR SAHOO VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// ()
378	D-WP(C)/22466/2025 WP(C)/16489/2025	RAKESH CHANDRA GHADAI @ GHADAI VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// ()
379	D-WP(C)/19983/2025 WP(C)/16490/2025	GANGADHAR BEHERA VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS	// ()
380	D-WP(C)/23774/2025 WP(C)/16491/2025	SRADHA RANJAN NAYAK VS BRANCH MANAGER, INDUSIND BANK LTD, BHADRAK	BRAJA MOHAN SARANGI VS	// ()
381	D-WP(C)/19067/2025 WP(C)/16492/2025	MOTIMALA PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// ()
382	D-WP(C)/23778/2025 WP(C)/16493/2025	RIMA PATTNAYAK VS RTO, PURI	BRAJA MOHAN SARANGI VS	// ()
383	D-WP(C)/21231/2025 WP(C)/16494/2025	SUSANTA KUMAR CHAINI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
384	D-WP(C)/23776/2025 WP(C)/16495/2025	SUNIL KARAN VS BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD	BRAJA MOHAN SARANGI VS	// ()
385	D-WP(C)/20441/2025 WP(C)/16496/2025	ROHITASWA NAIK VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// ()

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386	D-WP(C)/23787/2025 WP(C)/16497/2025	RIMA PATTNAYAK VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
387	D-WP(C)/23777/2025 WP(C)/16498/2025	PRASANTA KUMAR MALLIK VS BRANCH MANAGER, MAHINDRA AND MAHINDRA FIN SERVICES LTD., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
388	D-WP(C)/19102/2025 WP(C)/16499/2025	PURNA CHANDRA MEHER VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
389	D-WP(C)/23940/2025 WP(C)/16500/2025	PRINCIPAL-IN-CHARGE, TALCHER AUTONOMOUS COLLEGE, ANGUL VS STATE OF ORISSA	ADYASIDHI MISHRA VS	// 0 //
390	D-WP(C)/23775/2025 WP(C)/16501/2025	CLASSIC SUPER CONSTRUCTION, BBSR VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
391	D-WP(C)/23954/2025 WP(C)/16502/2025	RAGHUNATH TUDU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
392	D-WP(C)/23786/2025 WP(C)/16503/2025	GOPINATH MOHANTY VS A.R.T.O., KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
393	D-WP(C)/19104/2025 WP(C)/16504/2025	NABIN KISHORE PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
394	D-WP(C)/22142/2025 WP(C)/16505/2025	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
395	D-WP(C)/21274/2025 WP(C)/16506/2025	RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
396	D-WP(C)/23782/2025 WP(C)/16507/2025	CLASSIC SUPER CONSTRUCTION, BBSR VS RTO, BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //
397	D-WP(C)/22160/2025	M/S GIMPEX PVT.LTD.,CHENNAI	RUPESH KUMAR KANUNGO	//

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	WP(C)/16508/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/22006/2025 WP(C)/16509/2025	BHABANANDA MAZUMDAR VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //
399	D-WP(C)/19682/2025 WP(C)/16510/2025	GOURI SANKAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
400	D-WP(C)/19106/2025 WP(C)/16511/2025	BENUDHAR PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
401	D-WP(C)/21728/2025 WP(C)/16512/2025	ANNAPURNA BEHERA VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
402	D-WP(C)/22420/2025 WP(C)/16513/2025	SHANKUNTALA JENA VS BISWARANJAN RAY	SUDHANSU SEKHAR JENA VS	// 0 //
403	D-WP(C)/22431/2025 WP(C)/16514/2025	SASMITA KUMARI PATRO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
404	D-WP(C)/20111/2025 WP(C)/16515/2025	GUDA NANDANA DORA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
405	D-WP(C)/22561/2025 WP(C)/16516/2025	LINKAN SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
406	D-WP(C)/22349/2025 WP(C)/16517/2025	RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
407	D-WP(C)/22134/2025 WP(C)/16518/2025	MAMI BHOKTA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
408	D-WP(C)/22566/2025 WP(C)/16519/2025	RANJIT KUMAR NAYAK VS	GOPINATH SETHI VS	// 0

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409	D-WP(C)/23783/2025 WP(C)/16520/2025	STATE OF ODISHA NABAGHAN MISHRA VS	LALITENDU MISHRA VS	// // 0
410	D-WP(C)/23785/2025 WP(C)/16521/2025	STATE OF ODISHA CHAKRADHAR MISHRA VS	LALITENDU MISHRA VS	// // 0
411	D-WP(C)/19166/2025 WP(C)/16522/2025	STATE OF ODISHA RAJ KUMAR DADHICH VS	KARTIK KURMY VS	// // 0
412	D-WP(C)/22770/2025 WP(C)/16523/2025	DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, NEW DELHI KALANDI CHARAN BEHERA VS	TUSAR KUMAR MISHRA VS	// // 0
413	D-WP(C)/23901/2025 WP(C)/16524/2025	STATE OF ODISHA JAMESH CHANDRA PRADHAN VS	SUSANTA KUMAR LENKA VS	// // 0
414	D-WP(C)/23061/2025 WP(C)/16525/2025	STATE OF ODISHA SANJAY KUMAR ROUT VS	PRASANTA KUMAR PANDA VS	// // 0
415	D-WP(C)/23759/2025 WP(C)/16526/2025	STATE OF ODISHA SAMIR MISHRA VS	LALITENDU MISHRA VS	// // 0
416	D-WP(C)/23328/2025 WP(C)/16527/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // 0
417	D-WP(C)/21271/2025 WP(C)/16528/2025	STATE OF ODISHA JAMBUBATI NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // 0
418	D-WP(C)/22468/2025 WP(C)/16529/2025	CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI BAIDHAR SAHOO VS	JUDHISTHIR SAHOO VS	// // 0
419	D-WP(C)/23255/2025 WP(C)/16530/2025	STATE OF ODISHA RASMITA MANJARI PATRA VS	SASWATI MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/21968/2025 WP(C)/16531/2025	RUKMINI MAHARANA VS MEMBER BOARD OF REVENUE, ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
421	D-WP(C)/23772/2025 WP(C)/16532/2025	PRIYAMBADA MOHAPATRA VS REGIONAL TRANSPORT OFFICER, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
422	D-WP(C)/23573/2025 WP(C)/16533/2025	BHARATI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
423	D-WP(C)/21967/2025 WP(C)/16534/2025	LAXMAN SUBUDHI VS PRINCIPAL SECY. TO GOVT. OF ODISHA, G.A.DEPT., BBSR	SUBRATA MISHRA VS	// 0 //
424	D-WP(C)/16826/2025 WP(C)/16535/2025	NALINIKANTA MOHAPATRA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
425	D-WP(C)/23773/2025 WP(C)/16536/2025	RIMA PATTNAYAK VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
426	D-WP(C)/23874/2025 WP(C)/16537/2025	SUBARNA SATAPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
427	D-WP(C)/23937/2025 WP(C)/16538/2025	MADHU DHANGADAMAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
428	D-WP(C)/21966/2025 WP(C)/16539/2025	SUBRAT KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
429	D-WPCRL/17632/2025 WPCRL/71/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /240 /2025 0 //
430	D-WPCRL/17140/2025 WPCRL/72/2025	PRAVAKAR BEHERA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
431	D-WPCRL/16407/2025	M/S. RUS TOURISM INDIA PVT. LTD.	RAMESH AGARWAL	SAHID NAGAR P.S. /377 /2024

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	WPCRL/73/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/17113/2025 ABLAPL/6948/2025	SK. ABED ALLI @ ABED VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	CYBER CRIME AND E.O, BALASORE /2 () //
433	D-ABLAPL/14780/2025 ABLAPL/6949/2025	BIBHUTI BEHERA @ BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /92 /2025 () //
434	D-ABLAPL/17118/2025 ABLAPL/6950/2025	SATANU BALIARSINGH @ SANIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /63 /2025 () //
435	D-ABLAPL/15501/2025 ABLAPL/6951/2025	PRADIP @ PRADEEP KUMAR MAJHI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	/ /0 () //
436	D-ABLAPL/17119/2025 ABLAPL/6952/2025	RANJAN KUMAR NAHAK VS STATE OF ODISHA	CHINMAYA KUMAR PANDA VS	KODALA /330 /2025 () //
437	D-ABLAPL/17143/2025 ABLAPL/6953/2025	DEBASIS DASH @ DEBASHIS DAS @ BABUL @ MUSA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHARABEL NAGAR P.S. /222 /2025 () //
438	D-ABLAPL/16806/2025 ABLAPL/6954/2025	RASHMITA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /308 /2024 () //
439	D-ABLAPL/16816/2025 ABLAPL/6955/2025	AJAY KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /128 /2025 () //
440	D-ABLAPL/17144/2025 ABLAPL/6956/2025	HASAN @ HASSAN @ KUNU KHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	TIGIRIA /92 /2025 () //
441	D-ABLAPL/16817/2025 ABLAPL/6957/2025	ATUL JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAIBANIA /41 /2025 () //
442	D-ABLAPL/17154/2025 ABLAPL/6958/2025	LATA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /222 /2025 ()

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443	D-ABLAPL/16832/2025 ABLAPL/6959/2025	STATE OF ODISHA PRASHANTA BHOI @ BAPUNU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /104 /2025 ()
444	D-ABLAPL/16833/2025 ABLAPL/6960/2025	SABIR @ NUR KHAN @ SADIR KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// REMUNA /120 /2020 ()
445	D-ABLAPL/16838/2025 ABLAPL/6961/2025	STATE OF ODISHA MANOJ ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BALIAPAL /308 /2024 ()
446	D-ABLAPL/17157/2025 ABLAPL/6962/2025	STATE OF ODISHA NIRANJAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /222 /2025 ()
447	D-ABLAPL/16840/2025 ABLAPL/6963/2025	STATE OF ODISHA SK.SARIFULLA @ TUKU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// Bamapada (Industrial Area) /113 /2025 ()
448	D-ABLAPL/17158/2025 ABLAPL/6964/2025	KABITA RAUTRAYA @ RAUTRAYA @ GEETA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /179 /2025 ()
449	D-ABLAPL/16843/2025 ABLAPL/6965/2025	SANGRAM BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /190 /2025 ()
450	D-ABLAPL/17312/2025 ABLAPL/6966/2025	SAMIR SUNDARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /110 /2025 ()
451	D-ABLAPL/16941/2025 ABLAPL/6967/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000075/2025
452	D-ABLAPL/16946/2025 ABLAPL/6968/2025	SHIBA SING @ SHANKARSHAN SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000082/2025
453	D-ABLAPL/17173/2025 ABLAPL/6969/2025	RAMESH NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /199 /2025 ()

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454	D-ABLAPL/17314/2025 ABLAPL/6970/2025	SUSANTA URMA VS UNION OF INDIA (RAILWAY)	ANSHUMAN PANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud 2(C)CC/0001205/2024
455	D-ABLAPL/17176/2025 ABLAPL/6971/2025	FAKAN @ PHAKUNA CHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /38 /2025 (//
456	D-ABLAPL/17329/2025 ABLAPL/6972/2025	ARUN JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NAUGAON /19 /2025 (//
457	D-ABLAPL/17315/2025 ABLAPL/6973/2025	ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /406 /2024 (//
458	D-ABLAPL/17330/2025 ABLAPL/6974/2025	NAMA BRAHMA KAR VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SAHID NAGAR P.S. /223 /2025 (//
459	D-ABLAPL/17318/2025 ABLAPL/6975/2025	HIPPY PATRA @ SUKANTA CHHOTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /7 /2019 (//
460	D-ABLAPL/17338/2025 ABLAPL/6976/2025	AJAYA KUMAR NANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /152 /2025 (//
461	D-ABLAPL/17319/2025 ABLAPL/6977/2025	SANDEEP SAMANTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /63 /2025 (//
462	D-ABLAPL/17339/2025 ABLAPL/6978/2025	ASHUTOSH ROUTARAY @ ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /112 /2025 (//
463	D-ABLAPL/17351/2025 ABLAPL/6979/2025	AJIT DHAL @ TUKUNA DHAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BRAMHA BARADA /157 /2025 (//
464	D-ABLAPL/17367/2025 ABLAPL/6980/2025	PRAKASH JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /116 /2025 (//
465	D-ABLAPL/17376/2025	SAROJ BHOI	PRASANTA KUMAR ROUTRAY	BANGOMUNDA /72 /2025

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	ABLAPL/6981/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/17409/2025 ABLAPL/6982/2025	AKASH BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	RASGOBINDPUR /195 /2025 () //
467	D-ABLAPL/17415/2025 ABLAPL/6983/2025	SATYA PRAKASH HATI @ HAPPY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /287 /2025 () //
468	D-ABLAPL/17417/2025 ABLAPL/6984/2025	PITAMBAR GOCHHAYAT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /136 /2025 () //
469	D-ABLAPL/17610/2025 ABLAPL/6985/2025	PURBA KHILLA @ KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /52 /2025 () //
470	D-ABLAPL/17422/2025 ABLAPL/6986/2025	KOLLANA PRASANTHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	MANCHESWAR P.S. /205 /2024 () //
471	D-ABLAPL/17639/2025 ABLAPL/6987/2025	JAGABANDHU SATAPATHY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /442 /2025 () //
472	D-ABLAPL/17426/2025 ABLAPL/6988/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARIPADA TOWN /745 /2024 () //
473	D-ABLAPL/17645/2025 ABLAPL/6989/2025	RADHAKANTA SANDHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SONEPUR /97 /2025 () //
474	D-ABLAPL/17662/2025 ABLAPL/6990/2025	KESHAB BISHOYI @ KESABA BISOYI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KOTINANDA /151 /2025 () //
475	D-ABLAPL/17706/2025 ABLAPL/6991/2025	SATYA RANJAN PATRA VS STATE OF ODISHA	MD ZIA VS	LAXMISAGAR P.S. /283 /2025 () //
476	D-ABLAPL/17713/2025 ABLAPL/6992/2025	SAKHA NATH RAY VS	ASIT KUMAR JENA VS	MALKANGIRI /248 /2025 ()

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477	D-ABLAPL/17247/2025 ABLAPL/6993/2025	STATE OF ODISHA NAROTTAM PRADHAN VS	ROHIT RANJAN RAY VS	// CHANDAPUR /98 /2025 ()
478	D-ABLAPL/17714/2025 ABLAPL/6994/2025	STATE OF ODISHA PRADYUMNA SAHOO VS	ALOK KUMAR PANDA VS	// TOMANDO /97 /2025 ()
479	D-ABLAPL/17141/2025 ABLAPL/6995/2025	STATE OF ODISHA KALIA PATTANAIAK @ PRABHAT PATTANAIAK VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /254 /2025 ()
480	D-ABLAPL/17785/2025 ABLAPL/6996/2025	STATE OF ODISHA SHUSANTA PATRA @ SUSHANTA PATRA VS	DILLIP KUMAR MOHANTY VS	// NIALI /263 /2025 ()
481	D-ABLAPL/17786/2025 ABLAPL/6997/2025	STATE OF ODISHA PAPU SAMAL VS	DIGAMBAR SETHI VS	// CHOUDWAR /307 /2025 ()
482	D-ABLAPL/17794/2025 ABLAPL/6998/2025	STATE OF ODISHA BANIPRABHA NAYAK VS	BIJAY KUMAR MISHRA VS	// BAISINGA /264 /2025 ()
483	D-ABLAPL/16973/2025 ABLAPL/6999/2025	STATE OF ODISHA D.SAUBHAGYABATI PATRA VS	NIKUNJA KUMAR ROUT VS	// INFOVALLY UPD BHUBANESWAR /11 / ()
484	D-ABLAPL/17796/2025 ABLAPL/7000/2025	STATE OF ODISHA B JAYAKRUSHNA PATRA @ B JAYA PATRA VS	SIDDHARTH GOUTAM DAS VS	// PURUSHOTTAMPUR /113 /2025 ()
485	D-ABLAPL/16997/2025 ABLAPL/7001/2025	STATE OF ODISHA ARUP KUMAR DAS @ ARUP DAS VS	TARA PRASAD MOHAPATRA VS	// BALIAPANDA /90 /2025 ()
486	D-ABLAPL/17010/2025 ABLAPL/7002/2025	STATE OF ODISHA SHAIKH JAFAR VS	SUKANTA KUMAR NAYAK VS	// PURUNABAZAR /116 /2025 ()
487	D-ABLAPL/17013/2025 ABLAPL/7003/2025	STATE OF ODISHA HRUSHIKESH JENA VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /153 /2025 ()
		STATE OF ODISHA		//

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488	D-ABLAPL/17014/2025 ABLAPL/7004/2025	RAJESH KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHUSURI /252 /2025 () //
489	D-ABLAPL/17044/2025 ABLAPL/7005/2025	SATYAJIT SAHU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	KAPTIPADA /92 /2025 () //
490	D-ABLAPL/17291/2025 ABLAPL/7006/2025	ARATI NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /284 /2025 () //
491	D-ABLAPL/17135/2025 ABLAPL/7007/2025	MADHAB PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /448 /2025 () //
492	D-ABLAPL/17293/2025 ABLAPL/7008/2025	CHANDAN KUMAR BHUYAN @ KOKO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /302 /2025 () //
493	D-ABLAPL/17054/2025 ABLAPL/7009/2025	BIBHUTI RANJAN MALLICK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /76 /2025 () //
494	D-ABLAPL/17096/2025 ABLAPL/7010/2025	CHINTU KHAN @ RIYAJ MAHAMMAD VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /106 /2025 () //
495	D-ABLAPL/17138/2025 ABLAPL/7011/2025	TUKUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /448 /2025 () //
496	D-ABLAPL/17301/2025 ABLAPL/7012/2025	DEBENDRA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /94 /2025 () //
497	D-ABLAPL/17099/2025 ABLAPL/7013/2025	NISHAMANI DEI @ DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /97 /2025 () //
498	D-ABLAPL/17160/2025 ABLAPL/7014/2025	BHARAT SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAKA P.S. /179 /2025 () //
499	D-ABLAPL/17104/2025	AVINASH DAS	OM SWARUP	/ /0

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	ABLAPL/7015/2025	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/17310/2025 ABLAPL/7016/2025	SAMIR @ SAMIRA PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /173 /2025 () //
501	D-ABLAPL/17220/2025 ABLAPL/7017/2025	SIKAR BHATTA @ SIKHAR BHATTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /281 /2025 () //
502	D-ABLAPL/17218/2025 ABLAPL/7018/2025	MANGARAJ MALLICK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PURI SADAR /188 /2025 () //
503	D-ABLAPL/17326/2025 ABLAPL/7019/2025	SARASWATI PRADHAN VS STATE OF ODISHA	SIDDHARTH SAMAL VS	KUMBHARAPARA /220 /2025 () //
504	D-ABLAPL/17499/2025 ABLAPL/7020/2025	KEDAR PARIDA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /177 /2025 () //
505	D-ABLAPL/17438/2025 ABLAPL/7021/2025	MD. NASARTULLA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /38 /2023 () //
506	D-ABLAPL/17879/2025 ABLAPL/7022/2025	NITESH KUMAR SHARMA VS STATE OF ODISHA	SIDHARTHA DAS VS	RAMPUR (SONEPUR) /83 /2025 () //
507	D-ABLAPL/17455/2025 ABLAPL/7023/2025	AJAYA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	RAJGANGPUR /151 /2025 () //
508	D-ABLAPL/17878/2025 ABLAPL/7024/2025	MANISH SHARMA VS STATE OF ODISHA	SIDHARTHA DAS VS	RAMPUR (SONEPUR) /83 /2025 () //
509	D-ABLAPL/17214/2025 ABLAPL/7025/2025	BUNTY @ SAROJ KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /199 /2025 () //
510	D-ABLAPL/17219/2025 ABLAPL/7026/2025	PINTU @ SRIKANTA RANJAN BADU @ PITAMBAR BADO VS	BIBHUTI RANJAN MOHANTY VS	BADAMBADI /227 /2025 ()

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511	D-ABLAPL/17456/2025 ABLAPL/7027/2025	STATE OF ODISHA UMESH KUMAR PANGI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// NANDAPUR /32 /2022 () //
512	D-ABLAPL/17241/2025 ABLAPL/7028/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	MAHANGA /144 /2025 () //
513	D-ABLAPL/17478/2025 ABLAPL/7029/2025	STATE OF ODISHA SANJEEB SAHOO VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /151 /2025 () //
514	D-ABLAPL/14779/2025 ABLAPL/7030/2025	STATE OF ODISHA SUBASI PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SEA BEACH /151 /2019 J.M.F.C.,PURI(Puri) GR/0001889/2019
515	D-ABLAPL/17479/2025 ABLAPL/7031/2025	KANHA MAJHI @ MUNA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /219 /2023 () //
516	D-ABLAPL/17481/2025 ABLAPL/7032/2025	PRASANTA SAHU @ PRASHANTA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /371 /2025 () //
517	D-ABLAPL/17484/2025 ABLAPL/7033/2025	SUDEV @ SUDHAB SANA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	/ /0 S.D.J.M.,MALKANGIRI(Malkangiri) 2(B)CC/0000002/2025
518	D-ABLAPL/16642/2025 ABLAPL/7034/2025	MD. ASRAF SIDDIQUE VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR TOWN /101 /2025 () //
519	D-ABLAPL/17487/2025 ABLAPL/7035/2025	JAGADISH MOHAPATRA @ JAGDISH MOHAPATRA @ MANTU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MAHANGA /149 /2025 () //
520	D-ABLAPL/17492/2025 ABLAPL/7036/2025	PRAMOD KUMAR ADHIKARI VS STATE OF ODISHA	MIHIR KANTA RATH VS	JANKIA P.S. /185 /2025 () //
521	D-ABLAPL/17508/2025 ABLAPL/7037/2025	SUJIT PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /382 /2025 () //

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522	D-ABLAPL/17798/2025 ABLAPL/7038/2025	KANHU CHARAN GOUDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KOTINANDA /99 /2025 () //
523	D-ABLAPL/17693/2025 ABLAPL/7039/2025	RANJAN BHOKTA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud 2(B)CC/0000003/2025